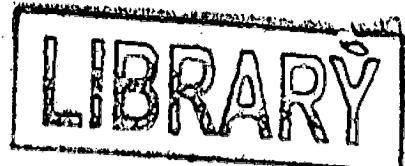


CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH



No.O.A.350/01672/2016

Date of order : 10.02.2017

Present : Hon'ble Mrs. Jasmine Ahmed, Judicial Member

1. Susovan Pan, S/o Harisadhan Pan, Aged about 33 years, at present residing At 10/6, Balaka Sanjhbatli M.G. Road, Joka, Kolkata – 104;
2. Debabrata Jana, S/o Rajendra Prasad Jana, aged about 34 years, at present residing at 893, Dhalua Sreenagar Main Road, Garia Station, Kolkata - 152;
3. Subhanjan Biswas, S/o Satya Ranjan Biswas, aged about 34 years, at present residing at 151, Mitrabagan Pankhatuli, P.O. Hooghly, Dist. Hooghly, Pin-712103;
4. Sajol Mondal, S/o Sambhu Mondal, aged About 34 years, at present residing at 22/1, Gazi Saheb Tala Road, (Jela Para Road), P.O. Sarsuna, Kolkata – 61;
5. Pabitra Das, S/o Kanti Prasad Das, aged about 35 years, at present residing at 37/2, Barisha Purba Para Road, Thakurpukur, Kolkata-700 063;
6. Saikat Sarkar, S/o Shyamal Krishna Sarkar, aged about 34 years, at present residing at Dharsa, Brahmin Para, P.O. GIP Colony, Howrah – 711112;
7. Saikat Dey, S/o Prasanta Dey, aged about 33 years, at present residing at 101/10, Rabindra Nath Tagore Road, P.O. Thakurpukur, Kolkata -63;

.....Applicants

- V E R S U S -

1. Union of India, service through Secretary, Ministry of Labour, Government of India, Shram Shakti Bhavan, Rafi Marg, New Delhi -110001;

2. Medical Commissioner,
Employees State Insurance Corporation,
Panchdeep Bhawan, CIG Marg,
New Delhi – 110002;
3. Director General,
Employees State Insurance Corporation,
Panchdeep Bhawan, , CIG Marg,
New Delhi – 110002;
4. Joint Director,
Employees State Insurance Corporation,
Panchdeep Bhawan, , CIG Marg,
New Delhi – 110002;
5. Medical Superintendent,
E.S.I.C. Hospital & D.O.C.(EZ), Joka,
Diamond Harbour Road, Kolkata-700 104;
6. Secretary,
Govt. of India, Ministry of Personnel,
Grievances and Pensions, Department
of Personnel and Training, Samsad Marg,
North Block, New Delhi – 110001

Respondents

For the applicant : Mr. C. Sinha, counsel
 For the respondents : Mr. S. Mitra, counsel

O R D E R(ORAL)

Heard Mr. C. Sinha, Id. counsel for the applicant. Mr. S. Mitra, Id. counsel is present on behalf of the respondents after getting advanced notice.

2. Id. counsel for the applicant, Mr. Sinha states that this matter is completely covered by the judgment passed by Jaipur Bench of this Tribunal in O.A.No.645/2015 which was decided on 06.12.2016. Counsel for the applicants states that the applicants No.1 to 6 who are working as Junior Radiographer and applicant No.7 who is working as Radiographer, preferred representations to the authorities, the first one being dated



14.09.2015 with reminder dated 25.07.2016 for grant of pre-revised pay scale of Rs.4000-6000 in revised pay band of Rs.5200-20200 with Grade Pay of Rs.2400/- with modification of Recruitment Rules at par with M&OH.

The counsel for the applicant states that he will be happy and satisfied if at this stage direction is given by this Tribunal to decide the representation of the applicants in the light of the judgment passed in O.A.645/2015 by Jaipur Bench of this Tribunal vide order dated 06.12.2016.

3. Accordingly the respondents are directed to consider and decide the representations of the applicants in the light of the judgment dated 06.12.2016 passed by Jaipur Bench of this Tribunal in O.A.No.645/2015 within a period of 3 months from the date of receipt of a certified copy of this order.

4. It is made clear that nothing has been commented on the merit of the case.

(Jasmine Ahmed)
Judicial Member

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